

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 70 (Mis.) /
I-7-3/2019 (Pt.-I)

Bilaspur, dated 15 October, 2018

The High Court of Chhattisgarh is pleased to declare that the following days are the Vacations, Holidays of the High Court of Chhattisgarh for the Year 2019:-

- Summer Vacation** :- Monday 20th May to Friday 14th June, 2019.
Winter Holidays :- Monday 23rd December to Tuesday 31st December, 2019.

S. No	Name of Holiday	No. of Days	Dates as per Gregorian Calendar	Days of the week
1.	New Year Day	1	01/01/2019	Tuesday
2.	Republic Day	1	26/01/2019	Saturday
3.	Mahashivratri	1	04/03/2019	Monday
4.	Holi Holidays	3	21/03/2019 to 23/03/2019	Thursday to Saturday
5.	Mahavir Jayanti	1	17/04/2019	Wednesday
6.	Good Friday	1	19/04/2019	Friday
7.	Id-UI-Fitr	1	05/06/2019	Wednesday
8.	Id-UI-Zuha(Bakrid)	1	12/08/2019	Monday
9.	Independence Day & Raksha Bandhan	1	15/08/2019	Thursday
10.	Janamashtami	1	24/08/2019	Saturday
11.	Muharram	1	10/09/2019	Tuesday
12.	Gandhi Jayanti	1	02/10/2019	Wednesday
13.	Dashera Holidays	5	07/10/2019 to 11/10/2019	Monday to Friday
14.	Deepawali Holidays	11	25/10/2019 to 04/11/2019	Friday to 1 st Monday of Nov.
15.	Gurunanak Jayanti	1	12/11/2019	Tuesday
16.	Guru Ghasidas Jayanti	1	18/12/2019	Wednesday
17.	Christmas	1	25/12/2019	Wednesday

NOTES :-

1. All the Sundays are declared holidays for the High Court and Registry including the Sundays falling during Summer Vacation & Winter Holidays.
2. Second & Third Saturdays of the month shall be closed Saturdays for the High Court and Registry.
3. The remaining Saturdays which are not declared holidays and which are not included in Summer Vacation and winter holidays are declared non working Saturdays for the High Court but Registry shall remain open on these Saturdays.
4. Ram Navami, falls on closed Saturday and Dr. Ambedkar Jayanti, Milad-Un-Nabi fall on Sunday therefore, no Holiday is declared separately.
5. The High Court shall remain closed from 20.05.2019 to 14.06.2019 on account of Summer Vacation but the Registry shall remain open during Summer Vacation.
6. The High Court shall remain closed from 23.12.2019 to 31.12.2019 on account of Winter Holidays but the Registry shall remain open during Winter Holidays from 23.12.2019 to 24.12.2019 and shall remain closed from 26.12.2019 to 31.12.2019.
7. Holidays declared on account of Milad-Un-Nabi, Id-UI-Fitr, Id-UI-Zuha and Muharram are subject to change depending upon the visibility of the Moon. If the State Government declares any change in these dates through TV/AIR/Newspaper, the

same will be followed.

8. The officers and employees of the High Court Establishment shall be entitled to avail of three optional holidays in the year, out of the list of optional holidays as may be declared by the State Government for the year 2019.

By order of Hon'ble the High Court

Sd/-
(Neelam Chand Sankhla)
Registrar General

Endt. No 9987 /
I-7-3/2019 (Pt.-I)


Bilaspur, Dated 15 October, 2018

Copy forwarded to :-

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
16. Secretary General, Supreme Court of India, New Delhi, for information.
17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
18. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Bangalore / (5) High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttaranchal at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalya at Shilong / (23) High Court of Tripura at Agartala.
19. Registrar (Vig.), High Court of Chhattisgarh, Bilaspur,

20. The Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Dist.-Raipur, Chhattisgarh,
21. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
22. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
23. Senior Faculty Member (C.S.J.A.), High Court of Chhattisgarh, Bilaspur
24. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5)Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/(10)Jashpur at Jashpurnagar/(11)Kawardha/(12)Dhamtari/ (13)Mahasamund/(14)Uttar Bastar at Kanker/(15)Koria at Baikunthpur/(16)Dakshin Bastar at Dantewara/(17)Baloda-Bazar/(18)Balod/(19)Bemetara/ (20)Surajpur/ (21)Kondagaon/(22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
25. Principal Judge/Judge, Family Court, (1)Jagdalpur/(2)Bilaspur/ (3)Durg/ (4)Raigarh/ (5)Raipur/(6)Rajnandgaon/(7)Surguja at Ambikapur/(8)Janjgir Champa/(9)Korba/ (10) Jashpur at Jashpur Nagar/ (11)Kabirdham (Kawardha)/(12)Dhamtari/ (13)Mahasamund/ (14) Kanker/ (15) Koria at Baikunthapur/(16) Bemetara, Chhattisgarh,
26. The Special Judge, (1)Bastar at Jagdalpur/ (2)Bilaspur/ (3)Durg/(4)Raigarh/ (5)Raipur/(6)Rajnandgaon/(7)Surguja at Ambikapur/(8)Janjgir-Champa/(9)Korba/ (10)Jashpur at Jashpur Nagar, Chhattisgarh.,
27. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
28. Registrar, Industrial Court, Raipur, Chhattisgarh,
29. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
30. Additional Registrar (J./A/Classi.), High Court of Chhattisgarh, Bilaspur,
31. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
32. I/C Registrar (Computerization)-Cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
33. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
34. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
35. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
36. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
37. The Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
38. The President, High Court Bar Association, High Court Campus, Bilaspur,
39. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
40. Budget Officer/All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
41. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Notification to this Registry for use of this Court. This work may please be given "TOP PRIORITY".
42. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
43. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
44. The O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur, with a request to forward the Notification to all the District & Sessions Judge, Principal Judge/Judge, Family Court and Special Judge of the State, Judge Commercial Court, Atal Nagar, Raipur and Registrar, Industrial Court, Raipur, by E-mail, immediately. Further, you are requested to upload the same in the website of this High Court.
45. Section Officer/Section In-charge [Cash / Cause List / Central filing/Criminal/ Establishment / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary /S.W. / Writ/ I.L.R,]/Court Officer, High Court of Chhattisgarh, Bilaspur,
46. All Private Secretaries/Court Manager, High Court of Chhattisgarh, Bilaspur,
47. Assistant Editor (ILR)/Librarian, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


15.10.2018

(Neelam Chand Sankhla)
Registrar General